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ITEM NO.12

COURT NO.7

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) 26522/2016
(Arising out of impugned final judgment and order dated 31/05/2016
in SA No. 519/2016 passed by the High Court of Judicature at
Allahabad)

FAZROO AND ANR.

Petitioner(s)

VERSUS

ALI JAN (DECEASED) THR LRS.

Respondent(s)

(With interim relief and office report)

Date : 15/11/2016 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MADAN B. LOKUR

HON'BLE MR. JUSTICE ADARSH KUMAR GOEL

For Petitioner(s) Mr. Iftikhar Ahmed, Adv.

Ms. N. Annapoorani, Adv.

For Respondent(s) Dr. Shamsuddin, Adv.

Mr. Roshan Chapagain, Adv.

Mr. Satish Kumar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Mr. Satish Kumar, learned counsel has put in appearance on
behalf of all the respondents.

The respondents are accordingly deemed to have been served.

List the matter after pleadings are complete.

(Meenakshi Kohli)

(Jaswinder Kaur)

Court Master

Court Master